



**F.No.10/37/2018-NCLAT**

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),

9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated : 15<sup>th</sup> April, 2020

**NOTICE**

**Subject : Preventive measures to contain the spread of COVID19.**

Having regard to the Ministry of Home Affairs Order No.40-3/2020-DM-I(A) (Guidelines) dated 15<sup>th</sup> April, 2020 and as ordered by the Hon'ble Acting Chairperson, the Court work in the NCLAT shall remain suspended till 3<sup>rd</sup> May, 2020. However, the urgent cases/matters may be taken up as per directions issued earlier.

By order of the Hon'ble Acting Chairperson

Sd/-

(Peeush Pandey)

Registrar